

ITEM NO.1502
(for judgment)

Court 6 (Video Conferencing)

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 894/2021

SAMAUL SK.

Appellant(s)

VERSUS

THE STATE OF JHARKHAND & ANR.

Respondent(s)

([HEARD BY HON. SANJAY KISHAN KAUL AND HON. HRISHIKESH ROY ,JJ.])

Date : 31-08-2021 This appeal was called on for
pronouncement of judgment today.

For Appellant(s) Mr. Kumar Shivam, Adv.
Mr. Vatsalya Vigya, AOR

For Respondent(s) Mr. Vishnu Sharma, Adv./AAG
Mr. Abhishek, AOR

Hon'ble Mr. Justice Sanjay Kishan Kaul
pronounced the judgment of the Bench comprising His
Lordship and Hon'ble Mr. Justice Hrishikesh Roy.

The appeal is allowed in terms of the signed
judgment.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)

[Signed non reportable judgment is placed on the file]